

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:350

ANSWERED ON:21.11.2000

RURAL ROADS

A. VENKATESH NAIK;A.P. JITHENDER REDDY;BRAHMANAND MANDAL;LAXMINARAYAN PANDEY;M.A. KHARABELA SWAIN;MANSINH PATEL;RAMSHETH THAKUR;SHIVAJI VITHALRAO KAMBLE

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government have taken steps to expand/upgrade and strengthen the rural road network in the country;
- (b) if so, the details thereof and the funds provided for the purpose, State-wise;
- (c) the criteria adopted to select the roads for rural connectivity;
- (d) whether the Government propose to connect all the villages through roads at the distance of 10 kilometres from the National Highways;
- (e) if so, the details thereof;
- (f) the amount allocated to States for the purpose during each of the last three years and likely to be released during 2000-2001
- (g) the percentage of villages yet to be connected with all weather roads;
- (h) whether the Government have received any proposals from the States regarding improvement of rural roads;
- (i) if so, the details thereof;
- (j) the reaction of the Government thereto;
- (k) whether Members of Parliament have any role to select the roads for the rural connectivity; and
- (l) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) to (c): Government are currently in the process of finalising a nation-wide Rural Roads Programme to provide road connectivity, by way of All-weather roads, to all Habitations with a population of 500 persons and above over the next seven years. The allocation of funds (tentative) for the current year, communicated to the respective States by the Planning Commission, is enclosed at Annexure -1.

(d): No, Sir.

(e): Does not arise.

(f): The amount allocated to States for the construction of Rural Roads (under the Basic Minimum Services Programme) during the last three years is enclosed at Annexure-II. The amount allocated during 2000-2001 has been replied to in response to parts (a), (b) and (c) of the question.

(g) to (j): As on 31.3.1997, 43.45 % of villages/ Habitations were yet to be connected by All- weather roads. Proposals have been received from several State Governments/ Union Territories (details at Annexure-III) in regard to construction/ upgradation of Rural Roads which would be processed in the light of the Guidelines to be issued on the subject.

(k) & (l): The matter is receiving attention.

Annexure -I

STATEMENT IN RESPECT OF PARTS (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 350 ADMITTED FOR REPLY ON 21.11.2000

(Rs. in crore)

| STATE/UNION TERRITORY | AMOUNT |
|-----------------------|--------|
|-----------------------|--------|

| | |
|------------------|-----|
| 1 ANDHRA PRADESH | 190 |
| 2 BIHAR | 260 |

| | | |
|----|---------------------------|-----|
| 3 | GOA | 5 |
| 4 | GUJARAT | 50 |
| 5 | HARYANA | 20 |
| 6 | HIMACHAL PRADESH | 60 |
| 7 | JAMMU & KASHMIR | 20 |
| 8 | KARNATAKA | 95 |
| 9 | KERALA | 20 |
| 10 | MADHYA PRADESH | 300 |
| 11 | MAHARASHTRA | 130 |
| 12 | ORISSA | 175 |
| 13 | PUNJAB | 25 |
| 14 | RAJASTHAN | 130 |
| 15 | TAMIL NADU | 80 |
| 16 | UTTAR PRADESH | 375 |
| 17 | WEST BENGAL | 135 |
| 18 | ANDAMAN & NICOBAR ISLANDS | 10 |
| 19 | DADRA & NAGAR HAVELI | 5 |
| 20 | DAMAN & DIU | 5 |
| 21 | LAKSHADWEEP | 5 |
| 22 | PONDICHERRY | 5 |

NORTH-EASTERN STATES

| | | |
|----|-------------------|----|
| 23 | ARUNACHAL PRADESH | 35 |
| 24 | ASSAM | 75 |
| 25 | MANIPUR | 20 |
| 26 | MEGHALAYA | 35 |
| 27 | MIZORAM | 20 |
| 28 | NAGALAND | 20 |
| 29 | SIKKIM | 20 |
| 30 | TRIPURA | 25 |

Annexure - II

STATEMENT IN RESPECT OF PART (f) OF LOK SABHA UNSTARRED QUESTION NO. 350 ADMITTED FOR REPLY ON 21.11.2000

(Rs. in crore)

STATE/UNION TERRITORY 1997-98 RE 1998-99 RE 1999-2000 Outlay

| | | | | |
|----|-------------------|--------|--------|---------|
| 1 | ANDHRA PRADESH | 99.40 | 88.28 | 153.05 |
| 2. | ARUNACHAL PRADESH | 45.91 | 58.24 | 46.42 |
| 3. | ASSAM | 28.60 | 30.00 | 30.00 |
| 4 | BIHAR | 76.76 | 30.00 | 170.00 |
| 5 | GOA | 8.00 | 5.00 | 6.06 |
| 6 | GUJARAT | 12.00 | 15.00 | 10.00 |
| 7 | HARYANA | 2.60 | 2.60 | 2.60 |
| 8 | HIMACHAL PRADESH | 44.74 | 80.95 | 92.74 |
| 9 | JAMMU & KASHMIR | 122.64 | 91.14 | 72.35 |
| 10 | KARNATAKA | 58.35 | 37.92 | 44.73 |
| 11 | KERALA | 31.00 | 35.00 | 37.00 |
| 12 | MADHYA PRADESH | 31.75 | 48.61 | 61.26 |
| 13 | MAHARASHTRA | 29.89 | 43.39 | 58.28 |
| 14 | MANIPUR | 41.67 | 42.50 | 42.50 |
| 15 | MEGHALAYA | 15.90 | 29.40 | 33.40 |
| 16 | MIZORAM | 17.40 | 20.01 | 24.08 |
| 17 | NAGALAND | 13.78 | 15.00 | 15.00 |
| 18 | ORISSA | 54.50 | 112.36 | 65.52 |
| 19 | PUNJAB | - | 0 | 0 |
| 20 | RAJASTHAN | 200.00 | 200.00 | 275.00 |
| 21 | SIKKIM | 10.78 | 11.57 | 15.68 |
| 22 | TAMIL NADU | 94.43 | 82.92 | 64.59 |
| 23 | TRIPURA | 16.20 | 21.30 | 14.00 |
| 24 | UTTAR PRADESH | 686.05 | 746.56 | 1015.00 |
| 25 | WEST BENGAL | 76.11 | 99.50 | 81.30 |

Total (States) 1818.46 1947.25 2430.56

Union Territories

| | | | |
|-----------------------------|-------|-------|-------|
| 1 ANDAMAN & NICOBAR ISLANDS | 12.10 | 15.00 | 16.50 |
| 2 CHANDIGARH | 0.40 | 0.40 | 0.60 |
| 3 DADRA & NAGAR HAVELI | 2.55 | 1.89 | 1.32 |
| 4 DAMAN & DIU | 1.04 | 1.50 | 2.10 |
| 5 DELHI | 0 | 0 | 0 |
| 6 LAKSHADWEEP | 1.56 | 1.23 | 1.35 |
| 7 PONDICHERRY | 5.31 | 3.58 | 7.50 |

Total (UTs) 22.96 23.60 29.37

Total (States+UTs) 1841.42 1970.85 2459.93

Annexure-III

STATEMENT IN RESPECT OF PARTS (g) to (j) OF LOK SABHA UNSTARRED QUESTION NO. 350
ADMITTED FOR REPLY ON 21.11.2000

Sl.No. Name of State/UT Estimated Cost (Rs. In crore)

| | |
|--------------------|--------|
| 1 Assam | 179.48 |
| 2 Bihar | 82.57 |
| 3 Gujarat | 167.78 |
| 4 Madhya Pradesh | 989.42 |
| 5 Mizoram | 431.39 |
| 6 Manipur | 198.66 |
| 7 Punjab | 417.76 |
| 8 Rajasthan | 779.22 |
| 9 Tamil Nadu | 339.04 |
| 10 Uttar Pradesh | 90.81 |
| 11 Pondicherry | 52.26 |
| 12 Karnataka | 196.36 |
| 13 West Bengal | 49.58 |
| 14 Jammu & Kashmir | 878.92 |
| 15 Orissa | 348.52 |